## MINIMUM WAGES TO WORKERS WORKING ON POWERLOOMS OUTSIDE MILLS

S23. SYED NAUSHER ALI: SHRI NIRFN GHOSH: SHRI ARAVINDAKSHAN KAIMAL:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to fix minimum living wages to the workers working on powerlooms outside the Mills, as was done in the case of workers working on the powerlooms in the mills;
  - (b) if so, what are the details thereof; and
- (c) by when the proposal is likely to be implemented?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): (a) and (b) The question of fixation of wages of workers working on the Cotton power-looms, outside the mill sector is being considered by the Second Central Wage Board for Cotton Textile Industry.

(c) Does not arise.

## INDO-U.S. EDUCATIONAL FOUNDATION

324. SHRI NIREN GHOSH:

SHRI Р CHATTERJEE: SHRI ARAVINDAKSHAN KAIMAL: SHRI SUNDARAM:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the is any proposal under Government's consideration to revive the Indo-U.S. Educational Foundation; and
  - (b) if so, the reasons therefor?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b) There have been no further developments since the matter was briefly discussed with the U.S. Ambassador In May last

## ABOLITION OP PROHIBITION

- 325. DIWAN CHAMAN LALL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that one State Government abolished has recently prohibition:
- (b) if so, what is the saving not only in respect of revenue but also in respect of charges for controlling and checking prohibition; and
- (c) what is the total cost throughout India under these two heads?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) and (c) Government have no information.

## BAN ON CARRYING OF BOWS, ARROWS ETC

326. SHRI S. S. MARISWAMY: DIWAN CHAMAN LALL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of India have issued a notification banning carrying of bows, arrows, spears etc. in Siliguri division of West Bengal; if so, whether a copy of the Notification will be laid on the Table of the House:
- (b) whether the Government of West Bengal have criticised this action as interference in State's autonomy; and
- (,c) if so, the reaction of the Government of India in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir. A copy each of the two notifications dated 10th July, 1967 is laid on the Table of the House.

- (b) No, Sir.
- (c) Does not arise.